GOVERNMENT OF INDIA

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 2764

(TO BE ANSWERED ON 03.08.2016)

UNFAIR MEANS IN EXAMINATIONS

2764. SHRI NALIN KUMAR KATEEL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has taken note of the incidents of using unfair means in various examinations conducted for recruitment to the Government services;
- (b) if so, the details of such incidents reported during the last three years and the current year;
- (c) whether the Government is aware that the incidents of using unfair means demotivate serious candidates;
- (d) if so, the details thereof;
- (e) whether the Government proposes to take steps to put an end to the said menace, and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

- (a): Yes, Madam.
- (b): The details regarding reported incidents of using unfair means during the last three years and the current year during various recruitment examinations conducted by the Staff Selection Commission (SSC) and Union Public Service Commission (UPSC), the main recruiting agencies for government services, are as follows:

SSC		UPSC	
Year	Cases	Year	Cases
2013	400	2013-14	15
2014	528	2014-15	09
2015	240	2015-16	13
2016 (till date)	05	2016 (April 2016 ó	05
		June 2016)	

(c) to (f): Yes, Madam.

UPSC has informed that it takes serious note of the reported cases of malpractices adopted by the candidates and after following due process imposes penalties like cancellation of candidature, debarment for a particular period or permanent debarment on the offending candidates. SSC, in order to counter the menace of adoption of unfair practices and to safeguard the interest of genuine candidates, is gradually moving towards Computer Based Examination mode. The attendance of candidates at the examination centres is being recorded through biometric attendance system alongwith their fingerprint, CCTV cameras are installed at the examination venues to record the whole examination process.

In OMR based examinations also, to maintain the integrity of the examination process, the following measures are being taken by SSC:

- (i) Assistance of CISF and State Police authorities is taken at sensitive venues for frisking of candidates and maintenance of law and order.
- (ii) Videography is being resorted to at sensitive venues in some examinations to record the opening of question booklets, distribution of question booklets and conduct of examination.
- (iii) Large number of Flying Squad Officers, City Coordinators and Inspecting Officers drawn from Government Officers are placed in service for overall supervision of examination at sensitive centres.
